



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

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July 19, 2021

RBI cancels Certificate of Registration of Four NBFCs

The Reserve Bank of India, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has cancelled the Certificate of Registration of the following companies.

Sr. No.	Name of the Company	Office Address	CoR No.	CoR Issued On	Cancellation Order Date
1	M/s Psychotropics Leasing and Finance Private Limited	Plot No. 17, Sector-20A, Faridabad, Haryana-121001	B-14.00623	April 01, 1998	April 05, 2021
2	M/s Saan Popular Finance Private Limited	13/577, Popular Tower, Konni, Vakayar P.O., Pathanamthitta, Kerala - 689698	B-16.00179	August 23, 2017	April 16, 2021
3	M/s Classic Leafin Private Limited	H.No.8-2-269/19/D/5, Indira Nagar, Banjara Hills, Hyderabad, Telangana- 500033	09.00177	May 25, 1998	May 04, 2021
4	M/s Alka Mercantile Private Limited (Presently known as M/s Surbhi Mercantile Private Limited)	17A/30-31, 1st floor, Karol Bagh, New Delhi-110005	14.00624	April 01, 1998	June 24, 2021

As such, the above companies shall not transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.

(Yogesh Dayal)
Chief General Manager

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